## **Declaration of Assets and Liabilities**

Year 2023 - 24

-10117	1. MUKESH KUMAR, son/dayghter/wife of RAM BABU MALAKAR, ged 30 years, belonging to B.L.A. (PATNA):
4040/201	ged 30 years, belonging to B.L.A (PATNA):
Bangar	ged 30 years, belonging to B.L.A (PATNA):  service and presently working as OFFICE ATTENDANT (FARRASH).
7	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
भी और	myself, my spouse and dependants*:
111	A CALIFORNIA DE

	r. o.	Description	Self	Spouse Name(S)	Dependant-1 Name	Popendant-2 Name	Dependant-3 Etc. Name
(	i) (	Cash	5000	-	-		
4		Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	A	Δ.	^	•	a
(ii		Bonds, Debentures and Shares in companies	~	^	Σ.	^	4
(In	11	Other financial nstitutions, NSS, Postal Savings, LIC Policies, etc	LIC 11,000F HALF YEARLY	^	^	α	A
(\)	(	Motor Vehicles details of make, etc.)	BR		a	Δ	
(v	d v	lewellery (give details of veight and value)	40 gms GHD. Silve R. 1500001=	×	٧	9	9
(v	S	Other assets, such as values of claims / nterests	<b>\</b>	*	X.	٩	4

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Mukesh Kumare

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

**Details of Immovable assets** 

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(5)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)	×	X	×	. «	~
	-Current market value					10 00 00 00
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	×	×	α	^	٩
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	٨	~		2	^
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market yalue	a	*	a	*	1
(v)	Others (such as interest in property)	K	×	K	α	9

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water		-y 6
	(c) dues to departments dealing with supply of electricity		F CALEY

Mukesh Bumaer

	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		300 Nadassasi (	
	(f) Other dues, If any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	THKPK11963	4	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	X	A	
	(iii) Sales Tax (Only in case of proprietary business)	~	٨	
	(iv) Property Tax	N N	<u> </u>	

## Personal Detail C. GPF/CPF/PRAN No. 11035365646 Gender (DD/MM/YYYY) Date of Birth Class/Group (A/B/C) BIHAR (EGTSLATIVE ASSEMBLY. Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) PATNA. Home District I hereby declare that the above details are true to the best of my knowledge and belief. Signature Mukesh Cymare Name of Employee: MUKESH KUMAR Designation: OFFICE ATTENDANT (FARRSH). Department: BIHAR LEGISLATVE ASSEMBLY (PATNA) Place: PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Mukesh Ownove